

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2525
ANSWERED ON:09.12.2005
SALARY STRUCTURE OF RRBS EMPLOYEES
Acharia Shri Basudeb;Pradhan Shri Prasanta;Seth Shri Lakshman Chandra

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has issued orders for revising the salary structure of the Regional Rural Bank staff as directed by Hon`ble Supreme Court ;
- (b) if so, the details thereof ;
- (c) whether the revision of `Other allowances` and `Other benefits` have been left to the Sponsor Banks;
- (d)if so, the number of the sponsor Banks so far revised/introduced such allowances and benefits so far;
- (e)the time required for such revision of all the components of Pay, allowances and other benefits as comparable posts in the Sponsor Banks; and
- (f) the steps taken by the Government for early implementation of these orders

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a)&(b) :The Government under Proviso to Section 17 (1) of the Regional Rural Banks (RRBs) Act. 1976 issued the letters dated 6/10/2005 and 25/10/2005 to National Bank for Agriculture and Rural Development (NABARD), sponsor Banks and Chairmen of RRBs to revise the pay scales, Dearness Allowance (DA), House Rant Allowance (HRA) and City Compensatory Allowance (CCA) of the employees of RRBs equal to the corresponding categories of sponsor banks.
- (c)to(f): As in the past, Government advised the sponsor banks to negotiate with RRBs for the revision of other Allowances. It is, therefore, for the sponsor banks to initiate the process of negotiation taking all the relevant aspects into consideration for the revision of other Allowances.